## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/41 & 42/2017

NAME OF THE TRANSFEROR

: CADENSWORTH INDIA LIMITED

NAME OF THE TRANSFERRE

: REDINGTON INDIA PVT LTD

**UNDER SECTION** 

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

FOR HARISHAWOAR MANI

Council for Peblioner

## **ORDER**

Counsel for petitioner present. He submitted that the reports of Regional Director and Official Liquidator have not been received. Therefore, the matter is posted for final arguments. Put up on 13.07.2017 at 10.30 A.M.

S. virjayargham. (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

ghk